

Annexure - 7

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 09/08/2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	NIL	13/01/2023	275690160	275690160	Operational Creditor	NIL	NA	NIL	NIL	NIL	NIL	NIL
2	GST Office	Government of Maharashtra	04/08/2023	11483666	11483666	Operational Creditor	NIL	NA	NIL	NIL	NIL	NIL	NIL
				287173826	287173826								

Note 2 - Claim of Income Tax Department has provisionally admitted as operational creditors (Government dues) claim, subject to decision of pending appeals and verified from the books of accounts of the corporate debtor.

Jitender Kohari

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Resolution Professional of CIRP of
RNP Marketing and Cargo Private Limited
IP Regn. No. IBB/I/PA-001/IP-P00540/2017-2018/10965
AFA No. AA11/10965/02/210923/104532 valid upto 21/09/2023

